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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ ITA 180/2024 CM APPL. 15541/2024 CM APPL. 15542/2024  
COMMISSIONER OF INCOME TAX (E) .....Appellant

Through: Appearance not given

versus

M/S INDIAN FEDERATION OF  
UNITED NATION ASSOCIATION .....Respondent

Through: Mr. Arvind Kumar, Advocate

**CORAM:**  
**HON'BLE THE ACTING CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

% **09.12.2024**

1. Learned counsel for the Revenue seeks some time to file a better affidavit. Let the same be filed within a period of ten days. Rejoinder, if any, be filed before the next date of hearing.
2. List on 23.12.2024.

**ACTING CHIEF JUSTICE**

**TUSHAR RAO GEDELA, J**

**DECEMBER 09, 2024**

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[Click here to check corrigendum, if any](#)